

Name of the Corporate Debtor: K V Aromatics Private Limited; Date of Commencement of CIRP: 15.03.2022; List of Creditors as on: 01.06.2022

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update on	Amount of claim admitted (Rs.)											
1	State Bank of India	Secured FC for Working Capital (In Consortium) & Term Loan	21.04.2022	1,53,28,92,789	02.05.2022	1,53,28,92,789	No	77.83	0	0	Annexure 1	Annexure 1	0	0	-	-	-
2	ICICI Bank Limited	Secured FC for Working Capital (In Consortium)	26.04.2022	23,34,97,467	02.05.2022	23,34,97,467	No	11.86	0	0	Annexure 1	Annexure 1	0	0	-	-	-
3	Bank of Baroda	Secured FC for Working Capital (In Consortium)	26.04.2022	20,30,84,433	02.05.2022	20,30,84,433	No	10.31	0	0	Annexure 1	Annexure 1	0	0	-	-	-
Total				1,96,94,74,689		1,96,94,74,689		100	0	0			0	0	0		

Annexure-1 (Security Interest for Financial Creditors)

Security Interest for the working capital consortium (SBI, ICICI Bank & Bank of Baroda): -

PRIMARY SECURITY: -

First charge on pari-passu basis on all the current assets of the Company including all type of raw materials, stores, spares, stock-in process, finished goods etc. lying in factory, godown, elsewhere and including goods in transit, all present and future Book-Debts / Receivables and other current assets.

COLLATERAL SECURITY: -

1) First Charge on pari passu basis over the entire fixed assets of the Company (plant, machinery, other equipment) present and future (excluding Solar Roof top which has been exclusively financed by State Bank of India.)

2) Residual Charge on the fixed assets of the Solar Roof Top which has been exclusively financed by State Bank of India.

3) Equitable Mortgage of Immovable Properties on 1st pari passu basis, as detailed below:

i. Property Measuring 0.2913 hectare, (1/8th of property relating to Khasra No. 299, 295 & 344= 3 Kita measuring 0.2390 hectre, 0.1821 hectare & 1.910 hectare respectively, Total= 2.3311 hectare) Situated at Village Sambhal. Mohall Sher Khan Sarai, Bahar Chungi, Dist Moradabad in the name of Sh. Sudhanshu Agarwal, Mr. Himanshu Agarwal, Mr. Vinod Agarwal and Smt. Kamlesh Agarwal.

ii. Property Measuring 0.2615 hectare, (1/8th of property relating to Khata No. 00362 Khasra No. 295 & 344= 2 Kita measuring 0.1821 hectre & 1.9102 hectare respectively, Total= 2.0923 hectare) Situated at Village Sambhal, Mohall Sher Khan Sarai, Bahar Chungi, Dist Moradabad in the name of Sh Himanshu Agarwal, Smt. Kamlesh Agarwal, And Sh. Vinod Agarwal.

iii. Property Measuring 0.2615 hectare, (1/8th of property relating to Khata No. 00362 Khasra No. 295 & 344= 2 Kita measuring 0.1821 hectre & 1.9102 hectare respectively, Total= 2.0923 hectare) Situated at Village Sambhal, Mohall Sher Khan Sarai, Bahar Chungi, Dist Moradabad in the name of Sh Himanshu Agarwal, Smt. Kamlesh Agarwal and Sh. Vinod Agarwal.

iv. Property Measuring 1.0462 hectare, (1/2 of property relating to Khatauni No. 00362 Khasra No. 295 & 344- 2 Kita measuring 0.1821 hectre & 1.9102 hectare respectively, Total= 2.0923 hectare) Situated at Village Sambhal, Mohall Sher Khan Sarai, Bahar Chungi, Dist Moradabad in the name of Sh Himanshu Agarwal, Smt. Kamlesh Agarwal and Sh. Vinod Agarwal.

v. Property Measuring 298.47 sq meters, (1/8th of property relating to Khatauni No. 00362 & Khasra No. 299 measuring 0.59 Deci= 0.2390 hectare (0.59*40.471/10000)) Situated at Village Sambhal, Mohall Sher Khan Sarai, Bahar Chungi, Dist- Moradabad in the name of Sh Sudhanshu Agarwal.

vi. Property Measuring 0.2913 hectare, (1/8th of property relating to Khatauni No. 00362 & Khasra No. 299, 295 & 344= 3 Kita measuring 0.2390 hectre, 0.1820 hectare & 1.900 hectare respectively, Total= 2.3310 hectare) Situated at Village Sambhal, Mohall Sher Khan Sarai, Bahar Chungi, Dist- Moradabad in the name of Sh. Himanshu Agarwal, Smt. Kamlesh Agarwal, Sh. Sudhanshu Agarwal and Sh. Vinod Agarwal.

vii. Property Measuring 639 sq mtr, Khatauni no. 00255, Khasra no. 479 Situated at Village Mehmoodabad, Mohall & Ward Shahjani, Pargana & Tehsil Mahmoodabad, Distt-Sitapur in the name of company.

viii. Property Measuring 1512.50 sq. mtr, Situated at D-44, Industrial Area, GNEPIP, Kasna, Greater Noida (Gautam Budh Nagar) in the name of company.

ix. Property Measuring 1105.28 sq. mtr, Situated at D-43, Industrial Area, GNEPIP, Kasna, Greater Noida (Gautam Budh Nagar) in the name of company.

x. Property Measuring 4716 sq. mtr, Situated at D-212, D-213, D-214,D-215 Industrial Area, GNEPIP, Kasna, Greater Noida(Gautam Budh Nagar) in the name of company.

xi. Property Measuring 2400 Sq. mtr (D216- 1197.00 Sq. mtr +D 217-1203.00 Sq. mtr), Situated at D-216 & D-217, Industrial Area, GNEPIP, Kasna, Greater Noida (Gautam Budh Nagar) in the name of company.

xii. Property measuring 680 Sqmtr- situated at House No.16, Mohalla - Thatheri Tola (Purvi) Kasba-Laharpur, Pargana & Tensil-Laharpur, Distt. Sitapur in the name of company.

xiii. Property Measuring 0.1492 hectare, (10/16th of property relating to Khata No. 00362 Khasra No. 299 = 1 Kita measuring 0.2387 hectare) Situated at Village Sambhal, Mohall Sher Khan Saral, Bahar Chungi, Dist-Moradabad in the name of Sh. Sudhanshu Agarwal.

xiv. Property at D-209 measuring 1158 Sq. mtr, D-218 measuring 1223 sq. mtr and D-219 measuring 1123 sq. mtr situated at GNEPIP, Kasna Greater Noida in the name of company in negative lien.

Personal Guarantee: -

Sh. Himanshu Agarwal
Sh. Sudhanshu Agarwal
Smt. Kamlesh Agarwal
Shri Vinod Agarwal
Shri Aman Agrawal

Security Interest for Term Loan (State Bank of India): -

Primary security:-

Exclusive Charge on Solar Power Plant by way of hypothecation.

Personal Guarantee: -

Sh. Himanshu Agarwal
Sh. Sudhanshu Agarwal
Smt. Kamlesh Agarwal
Shri Vinod Agarwal
Shri Aman Agrawal